The House re-assembled at twelve of the clock, MR. DEPUTY CHAIRMAN in the Chair.

WRITTEN ANSWERS TO STARRED QUESTIONS

Water supply and underground drainage projects for Maharashtra

*241. SHRI PIYUSH GOYAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has received a proposal for grants to forty projects related to water supply and underground drainage sector worth ₹ 2600 crore in Maharashtra;
 - (b) if so, whether the projects have been approved; and
 - (c) if not, the details of the time-frame for the approval of these projects?

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): (a) to (c) The Government of Maharashtra have forwarded on February 26, 2013 proposals for Twenty one (21) projects on Water Supply and Sewerage Sector for various Mission cities in the State of Maharashtra for approval under Urban Infrastructure and Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) amounting to Rs.5770.72 crore.

In addition, thirty five (35) projects worth Rs.2568.47 crore for various towns/cities in the State of Maharashtra have been received in February-March, 2013 for approval under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JNNURM.

JNNURM has completed its normal tenure of 7 years on 31-03-2012 and the Government had earlier extended the period for 2 years for completion of ongoing projects and reforms. The Government, on 17/1/2013, has given approval for continuation of the JNNURM to *inter-alia* sanction new projects till March, 2014.

Projects are considered for approval subject to their conformity with the guidelines under JNNURM, their technical appraisal and availability of funds.

Difficulties in procuring Aadhaar Cards

*242. SHRI SANJAY RAUT: Will the PRIME MINISTER be pleased to state:

- (a) whether Indian citizens are facing difficulties in procuring Aadhaar Cards;
- (b) if so, the names of the States where Aadhaar Cards have not been issued;

- (c) the reason for Government linking issuance of LPG cylinders and other subsidised schemes with Aadhaar Cards when they have not been issued to all the people in the country;
- (d) whether it is a fact that there is no proper monitoring on issuing of Aadhaar Cards; and
- (e) when Government would strengthen the official machinery for smooth issuing of Cards?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) Yes, Sir. There have been few instances where difficulties were noticed during enrolment and delivery.

- (b) As on 08.03.2013, 29.05 crore Aadhaar numbers have been generated out of which 24.48 crore Aadhaar letters have been dispatched. The State-wise details of the dispatches is given in the Statement (*See* below).
- (c) Linking of the Aadhaar number with various schemes will facilitate smooth transfer of subsidies in the bank accounts of the targeted beneficiaries.
- (d) and (e) No, Sir, various measures have been initiated for proper monitoring. The Department of Posts is monitoring the delivery of the Aadhaar letters and issued instructions to all the Postal Circles for their smooth and timely delivery. Launching of the e-Aadhaar portal and using the Short Messaging Service (SMS) for communicating the Aadhaar number have been initiated. UIDAI has also signed a Memorandum of Understanding (MoU) with CSC e-Governance Services India Limited for download and printing of Aadhaar letters by the residents through Common Service Centres set up by Department of Electronics and Information Technology.

Statement

State-wise details of Aadhaar letters dispatched to Department of

Posts as on 08.03.2013

Name of the State	Aadhaar letters dispatched (in lakhs)
1	2
Andaman and Nicobar Islands	1.53

Written Answers to	[RAJYA SABHA]	Starred Question
1		2
Andhra Pradesh		503.07
Arunachal Pradesh		*
Assam		0.16
Bihar		20.94
Chandigarh		5.93
Chhattisgarh		3.28
Dadra and Nagar Have	li	0.30
Daman and Diu		1.17
Delhi		163.37
Goa		10.50
Gujarat		65.70
Haryana		37.97
Himachal Pradesh		55.91
Jammu and Kashmir		0.43
Jharkhand		93.92
Karnataka		174.03
Kerala		214.24
Lakshadweep		0.12
Madhya Pradesh		148.81
Maharashtra		420.82
Manipur		0.45
Meghalaya		0.01
Mizoram		0.08

11

TOTAL:

Written Answers to

2448.80**

Shifting of Airlines Headquarters from Mumbai to Delhi

- *243. SHRI SALIM ANSARI: Will the Minister of CIVIL AVIATION be pleased to state:
- whether Air India Board has decided to shift the Airlines Headquarters from Mumbai to Delhi;
 - (b) if so, the details and reasons therefor;
- whether Air India has also decided to lease out the Mumbai building and some other buildings on lease to fetch rent; and
 - (d) if so, the details in this regard?

^{*417} Aadhaar letters dispatched.

^{**}Tentative figures subject to final reconciliation with the Printers/Department of Posts.